

GOVERNMENT OF INDIA  
MINISTRY OF RURAL DEVELOPMENT  
DEPARTMENT OF RURAL DEVELOPMENT

**RAJYA SABHA**  
**UNSTARRED QUESTION NO. 2063**  
ANSWERED ON 12.03.2021

PENDING FUNDS UNDER MGNREGA FOR KARNATAKA

2063 DR. L. HANUMANTHAI AH:

Will the Minister of RURAL DEVELOPMENT be pleased to state:

- (a) whether Government of Karnataka has requested the Central Government for release of the pending funds under MGNREGA to the State during 2020-21;
- (b) the details of the funds released so far and the quantum of pending funds to be released; and
- (c) the reasons for delay in releasing funds to Karnataka under MGNREGA for 2020-21?

**ANSWER**  
MINISTER OF RURAL DEVELOPMENT  
(SHRI NARENDRA SINGH TOMAR)

(a) The Mahatma Gandhi National Rural Employment Guarantee Scheme (Mahatma Gandhi NREGS) is a demand driven wage employment guarantee programme. Under Mahatma Gandhi NREGS, States/UTs (including Karnataka) submit funds release proposals to Government of India. Fund release to the States/UTs is a continuous process and Central Government is committed to making funds available to States/UTs for the implementation of Mahatma Gandhi NREGS. The Ministry release funds periodically in two tranches with each tranche consisting of one or more installments, keeping in view the “agreed to” Labour Budget, demand for works, opening balance, pace of utilization of funds, pending liabilities and overall performance.

(b) & (c) During the current financial year 2020-21 (as on 09.03.2021), the Ministry has released Rs.5218.34 crore (including Rs. 3968.79 crore as wage component & Rs. 1249.55 crore as material and administrative component) to the State of Karnataka under Mahatma Gandhi NREGS. There is no pending wage liability as on 09.03.2021 under Mahatma Gandhi NREGS. The release of fund to States/UTs is a continuous process and Central Government is committed to making funds available to States/UTs for implementation of Mahatma Gandhi NREGS as per procedure.

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